

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...CC No(s).23627/2016

(Arising out of impugned final judgment and order dated 03/08/2016 in WC No.7309/2016 and order dated 09/09/2016 in RA No.267549/2016 and WC No.7309/2016 passed by the High Court Of Judicature at Allahabad)

INDIAN OIL CORPORATION LTD.AND ORS.

Petitioner(s)

VERSUS

M/S. INDO TRADERS CORPORATION AND ANR.

Respondent(s)

(with appln.(s) for c/delay in filing SLP and office report)

Date : 14/12/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.  
Ms. Mala Narayan, Adv.  
Mr. Rahul Narayan, Adv.  
Mr. Shashwat Goel, Adv.

For Respondent(s) Ms. Garima Prashad, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List this matter before a Bench of which one of us  
(R.K. Agrawal, J.) is not a Member.

The Registry is directed to place the papers for obtaining  
necessary instructions from Hon'ble the Chief Justice.

(ASHA SUNDRIYAL)  
COURT MASTER

(CHANDER BALA)  
COURT MASTER

